47

t[THE MINISTER OF LAW,. JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Dig-lot editions of 200 Central Acts have been brought out by the Official Languages Wing of the Legislative Department of the Ministry of Law, Justice and Company Affairs. Copies of diglot editions of Central Acts are being sold through the Vidhi Sahitya Prakashan of this Department which also takes steps for sale promotion of these editions by organising display and sale of publications at important law conferences and exhibitions held in the Hindi speaking States.

(b) The Official Languages Wing prepares the authorised translations in Hindi of Bills introduced in Parliament, in implementation of section 5(2) of the Official Languages Act, 1963. It also prepares the Hindi translations of Acts, Rules, Notifications, etc. for publication in the Official Gazette as authoritative texts of such Acts, Rules, Notifications, etc. under section 5(1) of the Official Languages Act, 1963.

The Official Languages Wing will also shortly bring out a revised wd uptodate glossary of legal terms for use, as far as possible, in all official languages.

The Vidhi Sahitya Prakashan of the Legislative Department brings two monthly law journals in Hindi, entitled 'Uchehatama Nyayalaya Nir-naya Patrika" and "Uchcha Nyayalaya Nirnaya Patrika" containing judgments of the Supreme Court and the High Courts respectively. The Prakashan is also in charge of the scheme of writing of original text books in Hindi for use in law colleges of Universities which have adopted Hindi as the medium of law education.

The Official Languages Wing and the Vidhi Sahitya Prakashan organise law conferences in Hindi-speaking speaking States, in collobaration with

tt ] English translation.

the State Governments concerned, for dissemination of information about the publications brought out by them in Hindi.]

## Foreign Fertilizer Companies in India

\*409. SHRI U. R. KRISHNAN: Will the Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the names of the fertilizer manufacturing units owned by foreign companies operating in India at present; and
- (b) whether Government propose to set up at least one fertilizer plant in each State; if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMCALS AND FERTILIZERS (SHRI JANESHWAR MISH-RA): (a) At present there is only one fertilizer manufacturing unit owned by M/s Indian Explosives Ltd. a company registered in India under the Companies Act, 1956, in which majority shareholdings are held by a foreign company.

(b) The location of a fertilizer project is based on techno-economic considerations which, inter alia, include factors such as availability of feedstock, infrastructure facilities, proximity to the market and demand of fertilizer in the economic marketing zone of the project. If the States, which do not have a fertilizer factory, are found to satisfy the above conditions, Government will no doubt consider establishing fertilizer factories in such States while planning for additional capacity.

## Laying of new railway lines

\*410. DR. V. P. DUTT: SHRI HARSH DEO MALA-VIYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that, talking to the newsmen in Hoshiarpur on the